

**OFFICE OF THE JUDGE, SPL. (CBI) COURT NO. 3,
&
2nd SPL. NIA COURT, CALCUTTA
BICHAR BHAWAN (2ND FLOOR), KOLKATA-700001.**

NOTICE


It is hereby informed for all concerned that a Walk-in-interview is going to be held on 31.05.2022 at 1.30 p.m at the office of the undersigned for making a panel of retired Govt employees for re-employment on contractual basis for the post of English Stenographer (U.D. Scale)-one post, Bench Clerk-I(U.D.Scale)-one post and Clerk-cum-typist(L.D.Scale)-one post for the office of the undersigned as per Govt. G.O. No-115-F(P) dt 04.01.2012, the willing retired Govt employees within 64 years are to report before this office of the undersigned along with a Bio-data, with required documents, viz. Age proof, P.P.O, Medical Certificate of fitness etc on 31.05.2022 at 11.30 a.m.

In this context, this is for general information to all concern that in view of the Govt of W.B Finance Department's Notification No 6093-F(P) Howrah, dt-25.11.2016 the retired Govt employees to be selected shall not be retained on re-employment beyond the age of 65 years.

Office to publish the same in the official website of City Sessions Court, Calcutta.

Inform all concerned.




JUDGE 06/05/22
Spl. (CBI) Court No.3
& 2nd Spl. NIA Court
Bichar Bhawan, Calcutta